

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 26/2021-Customs (N.T./CAA/DRI)

New Delhi, dated the 30.03.2021

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

Table

S. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority
(1)	(2)	(3)	(4)	(5)
1.	M/s. Goldmarine Exports Pvt. Ltd., 16, Dharmaraja Koil Street, Chintadripet, Chennai-600002 and 48 others.	F. No. DRI/AZU/JRU-33/Int-08/2019-20 dated 10.02.2021 read with corrigendum dated 09.03.2021	Principal Commissioner/ Commissioner of Customs (Chennai-VII), Air Cargo Complex, GST Road, Meenambakkam, Chennai. Principal Commissioner/ Commissioner of Customs (Chennai-II), Custom House, Chennai. Principal Commissioner/ Commissioner of Customs, Custom House, Near Balaji Temple, Kandla. Joint/Additional Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi. Joint/Additional Commissioner of Customs (Chennai-II), Custom House, Chennai. Joint/Additional Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs (Import-II), New Custom House, Ballard Estate,	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

			Mumbai.	
			Joint/Additional Commissioner of Customs, Custom House, Near All India Radio, Navrangpura, Ahmedabad.	
			Joint/Additional Commissioner of Customs, Custom House, Port User Building, Mundra.	
			Joint/Additional Commissioner of Customs, Williams Road, Tiruchirappalli.	
			Joint/Additional Commissioner of Customs, Noida Concor Complex, Greater Noida, Gautam Budh Nagar	
			Joint/Additional Commissioner of Customs (Preventive), C R Building, Rajaswa Vihar, Bhubaneshwar.	
			Joint/Additional Commissioner of Customs (Airport & Air Cargo Complex), Custom House, Kolkata.	
			Joint/Additional Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi.	
			Joint/Additional Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.	
			Assistant/Deputy Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi.	
			Assistant/Deputy Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.	
			Assistant/Deputy Commissioner of Customs (Chennai-II), Custom House, Chennai.	
2.	M/s. Silver Touch Technologies Ltd., 2 nd Floor, Saffron Tower, Opp. Central Mall, Panchvati Cross Road, Ahmedabad-380006 and 3 others.	F. No. DRI/AZU/GI/Enq-55(Int-17)/2019 dated 12.02.2021	Joint/Additional Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
3.	M/s. Krish Compusoft Services Pvt. Ltd., 801, Pelican, GCCI	F. No. DRI/AZU/GI-02/Enq-54(Int-17)/2019 dated	Joint/Additional Commissioner of Customs (Port), Custom House, Kolkata.	(For Sl. No. 2 to 4 of the Table)

	Compound, Near Natraj Cinema, Ashram Road, Ahmedabad-380009 and 4 others.	10.02.2021	Joint/Additional Commissioner of Customs (Chennai-II)(Import), Custom House, Chennai.	
			Joint/Additional Commissioner of Customs, Krishnapatnam Custom House, Gopalpuram, Muthukuru (Mandal), SPRS Nellore.	
4.	M/s. Infostretch Corporation (India) Pvt. Ltd., Neptune Corporate House, 101-105, Block A, Behind Rajpath Club, S. G. Highway, Ahmedabad-380054 and 3 others.	F. No. DRI/AZU/GI-02/Enq-60(Int-21)/2019 dated 19.02.2021	Principal Commissioner/Commissioner of Customs, Custom House, Navrangpura, Ahmedabad.	
			Principal Commissioner/Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.	
			Joint/Additional Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.	
5.	M/s. Puyvast Maritime (India) Pvt. Ltd., Puyvast House, No. 6, Harris Road, Benson Town, Bangalore-560046 and 6 others.	F. No. DRI/BZU/S-IV/Enq-31/Int- Nil/2019 dated 23.02.2021 (SCN No. 05/2021 DRI BZU)	Principal Commissioner/Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad.	Principal Commissioner/Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad.
			Principal Commissioner/Commissioner of Customs (Import), Air Cargo Complex, New Custom House, Delhi.	
			Principal Commissioner/Commissioner of Customs, Custom House, Port User Building, Mundra.	
			Principal Commissioner/Commissioner of Customs, Custom House, Near Balaji Temple, Kandla.	
6.	M/s. Storopack India Private Limited, H. No. 3086, Gat No. 1157, Wadaki Gaon Road, Dhawe Mile Area, Pune-412308 and Sh. Pavan Kumar R Prasad, Director, M/s. Storopack India Private Limited, H. No. 3086, Gat No. 1157, Wadaki Gaon Road, Dhawe Mile Area, Pune-412308.	F. No. DRI/BZU/MRU/1/Enq -14 (Int-04)/2020 dated 29.01.2021 read with corrigendum dated 24.02.2021 (SCN No. 03/2021 DRI BZU)	Joint/Additional Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad.	Joint/Additional Commissioner of Customs, Inland Container Depot, Bengaluru City Customs, C R Building, Queens Road, Bengaluru.
			Joint/Additional Commissioner of Customs-III, Air Cargo Complex, Sahar, Mumbai.	
			Joint/Additional Commissioner of Customs, Inland Container Depot, Bengaluru City Customs, C R Building, Queens Road, Bengaluru.	
7.	M/s. Turbo Megha Airways Private Limited,	F. No. DRI/BZU/S-IV/Enq-26 (Int- Nil)/2019	Principal Commissioner/Commissioner of Customs (Import), Air Cargo Complex,	Additional Director General (Adjudication),

	S1, Phase-1, Tie Balanagar, Hyderabad, Telangana-500037 and Sh. Raju Ambala, Customs Clearance Officer, M/s. Turbo Megha Airways Private Limited, S1, Phase-1, Tie Balanagar, Hyderabad, Telangana-500037.	dated 04.03.2021 (SCN No. 10/2021 DRI BZU)	Shamshabad Airport, Hyderabad. Principal Commissioner/Commissioner of Customs, Airport & Air Cargo Complex, Bengaluru International Airport, Devanahalli, Bangalore. Principal Commissioner/Commissioner of Customs (Import) (Chennai-VII), Air Cargo Complex, Meenambakkam, Chennai.	Directorate of Revenue Intelligence, Mumbai.
8.	Aztec Fluids & Machinery Pvt. Ltd., Part H Plinth, 4 th Floor, Takshashila Square, Nr. Krishnabag Four Road, Maninagar, Ahmedabad-380028 and 2 others.	F. No. DRI/CZU/VIII/26/17/2020 dated 24.02.2021.	Principal Commissioner of Customs, Air Cargo Complex, Custom House, Navrangpura, Ahmedabad. Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs (Group 5), Air Cargo Complex, Sahar, Andheri(East), Mumbai. Joint/Additional Commissioner of Customs, ICD-Khodiyar, Custom House, Navrangpura, Ahmedabad Assistant/Deputy Commissioner of Customs, Group 5, Air Cargo Complex, New Custom House, New Delhi.	Principal Commissioner/Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.
9.	M/s. Alstom Transport India Limited, No. 66/2, 3 rd Floor, Embassy Prime, Bagmane Tech Park, CV Raman Nagar, Bengaluru Urban, Karnataka-560075.	F. No. DRI/CRU/VIII/26/Enq-1/Int-17/2018 dated 16.02.2021 read with corrigendum dated 23.02.2021.	Commissioner of Customs (Chennai-VII), Air Cargo Complex, New Custom House, Meenambakkam, Chennai. Commissioner of Customs (Sea Import), Chennai-II, Custom House, Chennai. Commissioner of Customs, Air Cargo Complex, Airport Air & Cargo Complex, Devanahalli, Bangalore. Joint/Additional Commissioner of Customs, Inland Container Depot-Patparganj, Delhi Joint/Additional Commissioner of Customs, Kattupalli Port, Tamil Nadu.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

			Joint/Additional Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.	
			Joint/Additional Commissioner of Customs, Custom House, Willingdon Island, Cochin.	
			Joint/Additional Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	
			Assistant/Deputy Commissioner of Customs, Dr. Babasaheb Ambedkar International Airport, Nagpur.	
			Assistant/Deputy Commissioner of Customs, Chaudhary Charan Singh International Airport, Amausi, Lucknow.	
			Assistant/Deputy Commissioner of Customs, Air Cargo Complex, Rajiv Gandhi International Airport, Shamshabad, Telangana.	
			Assistant/Deputy Commissioner of Customs, Ennore Customs, Ennore Port, Chennai.	
			Assistant/Deputy Commissioner of Customs, Air Cargo Complex, Cochin International Airport, Nedumbassery, Cochin.	
			Assistant/Deputy Commissioner of Customs, Air Cargo Complex, Coimbatore International Airport, Peelamedu, Coimbatore.	
			Assistant/Deputy Commissioner of Customs (Port), Custom House, Kolkata.	
10.	Sh. K. Kannan, Proprietor, M/s. 3A Impex, Flat No. 702, Ozone, E Block, 7 th Floor, Pilliyar Koil Street, Jawaharlal Nehru Road, Chennai-600040.	F. No. DRI/CZU/VIII/48/Enq -01/Int-16/2020 dated 03.03.2021.	Joint/Additional Commissioner of Customs, Krishnapatnam Custom House, Gopalpuram, Muthukuru (Mandal), SPSR Nellore.	Joint/Additional Commissioner of Customs (Chennai-II), Custom House, Chennai.
			Joint/Additional Commissioner of Customs (Chennai-II), Custom House, Chennai.	
11.	M/s. So-Hum Trading Co., 486/4, Near Amar	F. No. DZU/23/Enq- 60/2020 dated 10.02.2021	Joint/Additional Commissioner of Customs (Chennai-II)(Import), Custom House,	Joint/Additional Commissioner of Customs

	Bhawan Chowk, Circular Road, Panipat-132103 and Sh. Ajay Midha, Authorized Signatory, M/s. So-Hum Trading Co., 486/4, Near Amar Bhawan Chowk, Circular Road, Panipat-132103	(SCN No. 09/2021)	Chennai. Joint/Additional Commissioner of Customs (Import) (Group-III), ICD-Dadri, Concor Complex, Greater Noida, Gautam Budh Nagar. Assistant/ Deputy Commissioner of Customs (Chennai-II) (Import), Group-III, Custom House, Chennai.	(Chennai-II) (Import), Custom House, Chennai.
12.	Sh. Vikas Sharma S/o Sh. Yograj Sharma, G-45, 3 rd Floor, Bali Nagar, New Delhi and Plot No. 06, Chand Nagar, Vishnu Garden, Delhi and 31 others.	F. No. S121-89/2019- SIB (Port) dated 17.02.2020 read with corrigendum dated 10.02.2021	Additional Commissioner of Customs, Special Investigation Branch (Port), Custom House, Kolkata.	Joint/Additional Commissioner of Customs (Export), New Custom House, Air Cargo Complex, New Delhi
13.	Sh. Vikas Sharma S/o Sh. Yograj Sharma, G-45, 3 rd Floor, Bali Nagar, New Delhi and Plot No. 06, Chand Nagar, Vishnu Garden, Delhi and 26 others.	C. No. VIII/ICD/6/TKD/SIIB -EXP/DRI-SCN/Vikas Sharma/26/2019 dated 28.04.2020	Joint/Additional Commissioner of Customs (Export), ICD-Tughlakabad, New Delhi.	(For Sl. No. 12 to 14 of the Table)
14.	Sh. Vikas Sharma S/o Sh. Yograj Sharma, G-45, 3 rd Floor, Bali Nagar, New Delhi and Plot No. 06, Chand Nagar, Vishnu Garden, Delhi and 77 others.	C. No. VIII(10)ACE/SIIB/DR I/04/2019 dated 30.09.2020	Joint/Additional Commissioner of Customs (Export), New Custom House, Air Cargo Complex, New Delhi.	

[F. No. DRI/HQ-CI/50D/CAA-11/2021]

(DEEPAK KUMAR)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to:

- 1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.**
- 2. Adjudicating authorities as per column (4) of the table.**
- 3. Principal Additional Director General/ Additional Director General, DRI-Ahmedabad, Bangalore, Chennai and Delhi with the request to inform the noticees and co-noticees to the show cause notices regarding appointment of Common Adjudicating Authority. It is also requested to send the case files alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.**
- 4. Joint Director (CI), DRI-Hqrs., New Delhi with the request to inform the noticees and co-noticees to the show cause notices regarding appointment of Common Adjudicating Authority. It is also requested to send the case files alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.**